

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 863**  
TO BE ANSWERED ON 29.11.2024

**ONE STOP CENTRES FOR WOMEN**

863. SHRI VARUN CHAUDHRY:

SHRI BENNY BEHANAN:

SHRI VISHNU DAYAL RAM:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the One Stop Centres (OSCs) operational for women affected by violence along with the number of such Centre working from a rented building indicating the number of complaints reported/handled by these Centres during the last five years, State and Year-wise;
- (b) the number of security personnel and other officials deployed per OSC including details of any existing vacancies, State/UT-wise;
- (c) the number of applications received regarding shortage of space and other facilities in OSCs, State-wise;
- (d) the details of the funds sanctioned and percentage utilised by OSCs during the last five years along with the number of such OSCs proposed to be set up during the next three years;
- (e) whether each OSC is administered by a women in line with programme requirements; and
- (f) if so, the details of the steps taken/proposed to be taken to increase public awareness of OSC service particularly in rural and underserved areas and training programme, if any, for professionals at these Centres?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a): The details of State/UT-wise operational One Stop Centres (OSCs) including OSCs in rental buildings and women assisted since inception till 31.10.2024 are at **annexure-I**.

(b): As per the Mission Shakti guidelines, the Central Government provides 100% financial assistance to States/ UTs for appointment/hiring 13 manpower resources

including 3 security guards. The overall implementation of the OSC scheme lies with the State Governments/UT Administrations. They are competent to manage such services with the help from respective State police/hospital authorities.

(c): No such application has been received.

(d): The details of the funds sanctioned and percentage utilised by OSCs during the last five years are at **annexure-II**. As the scheme is demand driven, the States and UTs are encouraged to set-up at least one OSC in each district and additional OSC(s) in those districts which have higher rate of crime against women or have bigger geographical area and in aspirational districts.

(e): Yes.

(f): The States/UTs are responsible for the implementation of the scheme. They undertake public awareness activities from time to time keeping in view the requirement of the concerned State/UT. Further, the Ministry has taken action for capacity building for the functionaries of One Stop Centres. This involves engaging expert resource persons from National Institute of Mental Health and Neuro Sciences (NIMHANS), United Nations Population Fund (UNFPA), National Institute of Public Cooperation and Child Development (NIPCCD), National Legal Services Authority (NALSA), and National Informatics Centre (NIC) for facilitating technical sessions on psycho-social counselling, gender-based violence case management, gender sensitization and dashboard operations. This includes three regional training programs in Guwahati, Indore, and Bangalore, and two National Workshops in New Delhi between January 2024 to July 2024.

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## Annexure-I

**ANNEXURE REFERRED TO IN PART (A) OF LOK SABHA UNSTARRED QUESTION NO. 863 FOR REPLY ON 29.11.2024 ASKED BY SHRI VARUN CHAUDHRY, SHRI BENNY BEHANAN AND SHRI VISHNU DAYAL RAM REGARDING 'ONE STOP CENTRES FOR WOMEN'**

Details of State/UT-wise operational OSCs and Women assisted since inception till 31.10.2024

S. No.	State/ UT	Number of operational OSCs	Number of OSCs operational in rented buildings	Women assisted (since inception till 31.10.2024)
1	Andaman and Nicobar Islands	3	0	2,006
2	Andhra Pradesh	26	5	42,437
3	Arunachal Pradesh	25	0	2,295
4	Assam	36	11	23,917
5	Bihar	39	0	40,469
6	Chandigarh	1	0	1,682
7	Chhattisgarh	27	10	45,965
8	Dadra NHDD	3	0	1,235
9	Delhi	11	0	21,120
10	Goa	2	0	7,051
11	Gujarat	35	0	38,468
12	Haryana	22	5	44,478
13	Himachal Pradesh	12	1	3,376
14	Jammu and Kashmir	20	5	12,581
15	Jharkhand	24	0	5,115
16	Karnataka	39	0	28,073
17	Kerala	14	0	20,620
18	Ladakh	2	0	79
19	Lakshadweep*	1	0	-
20	Madhya Pradesh	57	8	1,04,072
21	Maharashtra	45	0	33,698
22	Manipur	16	0	1,746
23	Meghalaya	12	0	4,004
24	Mizoram	11	3	1,872
25	Nagaland	11	0	1,394
26	Odisha	30	0	21,891
27	Puducherry	4	0	465
28	Punjab	23	1	19,566
29	Rajasthan	37	1	47,837
30	Sikkim	6	2	1,637
31	Tamil Nadu	48	3	96,173
32	Telangana	36	9	68,310
33	Tripura	8	0	828
34	Uttar Pradesh	79	0	2,54,873
35	Uttarakhand	14	0	8,485
36	West Bengal	23	0	4,541
	<b>Total</b>	<b>802</b>	<b>64</b>	<b>10,12,359</b>

\* Lakshadweep have not reported data.

**Annexure-II**

**ANNEXURE REFERRED TO IN PART (D) OF LOK SABHA UNSTARRED QUESTION NO. 863 FOR REPLY ON 29.11.2024 ASKED BY SHRI VARUN CHAUDHRY, SHRI BENNY BEHANAN AND SHRI VISHNU DAYAL RAM REGARDING ‘ONE STOP CENTRES FOR WOMEN’**

Details of the funds sanctioned and percentage of funds utilised by the States/UTs during the last five years.

SL	State	2019-20		2020-21		2021-22		2022-23		2023-24	
		released	%age of fund utilized	released	%age of fund utilized	released	%age of fund utilized	released	%age of fund utilized	released	%age of fund utilized
1	A&N Islands	41.6	71%	38.59	94%	58.22	44%	15.2	29%	135.99	0%
2	Andhra Pradesh	260.99	85%	205.05	73%	249.57	79%	72.96	45%	605.58	69%
3	Arunachal Pradesh	134.18	4%	514.14	6%	369.45	5%	40.39	0%	847.7	54%
4	Assam	804.09	49%	642.14	73%	650.63	183%	129.61	396%	1755.48	73%
5	Bihar	1046.09	1%	709.66	0%	555.17	0%	0	0%	0	0%
6	Chandigarh	15	151%	33.84	90%	15	200%	49.22	0%	16.8	0%
7	Chattishgarh	677.38	74%	353.21	139%	526.86	90%	304.63	25%	882.44	61%
8	DNHDD	0	0%	0	0%	0	0%	0	0%	50.39	0%
9	Delhi	390.97	28%	189.05	95%	184.69	121%	138.56	0%	184.78	120%
10	Goa	15	0%	30.01	0%	30.01	0%	0	0%	0	0%
11	Gujarat	679.52	91%	875.17	86%	997.46	64%	386.76	127%	1166.26	66%
12	Haryana	401.92	64%	398.44	86%	385.35	96%	186.75	35%	594.68	78%
13	Himachal Pradesh	317.3	14%	204.05	7%	180.05	83%	18.9	1338%	403.15	97%
14	Jammu and Kashmir	96.39	39%	218.84	0%	323.09	0%	0	0%	335.96	106%
15	Jharkhand	408.53	0%	697.25	7%	506.78	0%	0	0%	0	0%
16	Karnataka	582.04	61%	729.09	94%	513.88	148%	130.88	467%	1054.13	23%
17	Kerala	140.9	95%	243.06	68%	234.41	94%	139.28	82%	0	0%

18	Ladakh-UT	0	0%	65.45	33%	30.01	41%	0	0%	33.6	0%
19	Lakshdweep	20.91	0%	7.5	0%	15	0%	0	0%	16.8	0%
20	Madhya Pradesh	1670.92	20%	1057.05	42%	921.41	55%	261.55	126%	820.48	137%
21	Maharashtra	669.99	7%	646.2	1%	561.35	0%	69.37	470%	1539.69	80%
22	Manipur	248.84	97%	501.94	98%	396.59	191%	543.29	0%	268.77	88%
23	Meghalaya	374.3	42%	211.62	85%	276.22	97%	232.77	4%	321.56	95%
24	Mizoram	218.71	101%	172.64	144%	280.33	85%	178.05	0%	283.45	104%
25	Nagaland	191.73	166%	329.91	92%	528.92	101%	197.41	0%	545.83	63%
26	Odisha	209.35	282%	931.55	90%	739.31	115%	614.67	39%	1084.95	71%
27	Puducherry	43.76	0%	72.02	0%	67.24	0%	18.25	7%	0	0%
28	Punjab	351.84	20%	490.61	15%	385.31	0%	0	0%	389.01	131%
29	Rajasthan	677.12	37%	566.87	58%	941.85	33%	129.59	51%	883.59	101%
30	Sikkim	68.1	98%	66.02	100%	80.8	72%	77.48	0%	126.09	61%
31	Tamil Nadu	713.6	75%	1066.6	105%	520.38	135%	697.43	48%	1158.88	85%
32	Telangana	624.47	112%	793.39	109%	945.98	102%	1392.65	0%	1217.41	81%
33	Tripura	60.02	0%	162.04	7%	135.75	0%	18.21	0%	0	0%
34	Uttar Pradesh	1231.94	15%	2288.33	1%	1396.79	0%	347	210%	1812.71	113%
35	Uttarakhand	229.07	43%	273.09	0%	263.17	0%	153.33	9%	436.75	49%
36	West Bengal	95.46	0%	198.9	0%	227.32	0%	28.41	0%	0	0%
	<b>Total</b>	<b>13712.04</b>		<b>15983.31</b>		<b>14494.34</b>		<b>6572.61</b>		<b>18972.9</b>	

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